OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings & transfers are being made in official exigency:-

S. No.	Name & Emp. Code of the Official	From	То	
1	Deepak Kumar S/o Sh. Suresh EC: 90271	Desg: Peon Role: Orderly Posting: Ms. Smita Garg, Ld. ASJ-03 Dist.: North Rohini Courts, Delhi.	Desg: Peon Role: Orderly Posting: Sh. Vinod Yadav, Ld. ASJ-03, Dist.: North-East Karkardooma Courts, Delhi	
2	Dalip Singh S/o Sh. Gopal Singh EC: 90199	Desg: Peon Role: Orderly Posting: Manjusha Wadhwa, Ld. ADJ-03 Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Smita Garg, Ld. A5J-03 Dist.: North Rohini Courts, Delhi.	
3	Yogesh Sharma S/o Sh. Sohan Lal Sharma EC:10516	Desg: Peon Role: Orderly Posting: Sh. Vinod Yadav, Ld. ASJ-03, Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Sh. Lalit Kumar, Ld. A\$J-04 Dist. South-East Saket Courts, New Delhi.	
4	Ravinder Kumar S/o Sh. Budh Prakash EC:90855	Desg: Peon Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ• 03 Dist.: Shahdara Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Manjusha Wadhwa, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi	
5	Amit Kumar S/o Sh. Inder Pal Singh EC:16408867	Desg: Peon Role: Orderly Posting: : Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Manjusha Wadhwa, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi	
5	Devender Kumar S/o Sh. Man Singh EC:86807968	Desg: Chowkidar Role: Orderly Posting: : Caretaking Branch, Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Chowkidar Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi	
	Navneet S/o Sh. Charan singh EC-30027748	Desg: Peon Role: Orderly Posting: Previously Presided over by Ms. Smita Garg, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi.	Desg: Peon Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi	
	Amit Rana S/o Sh. Suraj Bhan EC:10796	Desg: Peon Role: Orderly Posting: Sh. Pawan Singh Rajawat, Ld. CMM Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Sh. Purshotam Pathak, Ld.CMM Dist.: North-East Karkardooma Courts, Delhl.	

		31784188 F	Desg: Peon Role: Orderly Posting: Sh. Purshotam Pathak, Ld.CMM Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Sh. Pawan Singh Rajawat, Ld. CMM Dist.: New Delhi Patiala House Courts, New Delhi.
10	S/c	Sh. Maha Singh :90176/37144459	Desg: Peon Role: Orderly Posting: Ms. Puja Talwar, Ld. ADJ- 01 Dist.: South Saket Courts, New Delhi	Desg: Peon Role: Orderly Posting: Sh. Munish Markan, Ld. ADJ-03 Dist.: New Delhi Patiala House Courts, New Delhi.
11	S/	ajesh Kumar o Sh. Jai Prakash C: 90174	Desg: Peon Role: Orderly Posting: Sh. Munish Markan, Ld. ADJ-03 Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Ms. Puja Talwar, Ld. ADJ-01 Dist.: South Saket Courts, New Delhi
12	1 5	Manveer singh 5/o Sh. Joga Singh EC-28166939	Desg: Peon Role: Orderly Posting: Sh. Manish Gupta, Ld. ASJ- 04 Dist.: West Tis Hazari Courts, Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
13		Manjeet Singh S/o Sh. Dev Prakash EC:27802428		Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
1	4	Tarun Kumar S/o Sh. Surender Kuma EC:11149/97344371	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. R.K. Shastri, Ld. Spl. Judge (CBI), Dist.: Central Rouse Avenue, Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
' 1	15	Balam Singh S/o Sh. Kunwar Singh EC:10788/88794084	Desg: Peon Role: Orderly Posting: Previously presided over by Ms. Reena Singh Nag, Ld. Principal Judge, Family Court Dist.: Shahdara Karkardooma Courts, Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
	16	Thaman Bahadur 5/o Sh. Dal Bahadur EC:90529	Desg: Peon Role: Orderly Posting: Previously Presided over by Sh. Alok Aggarwal, Ld. Secretary National Legal Aid Service, Shahzahan Road, New Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
	17	Vinod Kumar S/o Sh. Rattan Lal EC:10681	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Inderjeet Singh, Ld. Special Judge (CBI) Distt. Central Rouse Avenue, Courts, New Delhi	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi

18	Rahul John S/o Sh. Ronald John EC:75723615	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Inderjeet Singh, Ld. Special Judge (CBI) Distt. Central Rouse Avenue, Courts, New Delhi	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
19	Kedar Singh S/o Sh. Amar Singh EC:90539	Desg: Peon Role: Orderly Posting: Sh. B.R. Kedia, Ld. Principal Judge, Family Court (HQ.), Dwarka, New Delhi (Diverted capacity)	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III, Dist.: Central Tis Hazari Coruts, Delhi.
20	Rohit Sharma S/o late Sh. Tilak Raj Sharma EC:11043	Desg: Peon Role: Orderly Posting: Sh. B.R. Kedia, Ld. Principal Judge, Family Court (HQ.), Dwarka, New Delhi (Diverted capacity)	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III, Dist.: Central Tis Hazari Coruts, Delhi.

- This order will not be considered as change of cadre of the official mentioned at serial no.06. He shall continue to be in cadere of chowkidar for all purposes.
- 2. This order for the officials from serial no. 1 to 18 shall take with immediate effect.
- 3. This order to be officials mentioned serial no. 19 & 20 shall take effect from 01.07,2020.
- 4. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

(GIRISH KATHPALIA)

DISTRICT & SESSIONS JUDGE (HQs)

No. ADMIN-III /Central/P&T/2020 Dated, Delhi the. 27.6.2026

Copy forwarded for Information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

 The District & Sessions Judge, Central/New Delhi/North/North-West/East /North-East/Shahdara/South/South-East Delhi/New Delhi.

 PS. Office, Ld. District & Sessions Judge, HQs/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.

 Administrative Officer (Judicial), O/o the D&SJ, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi to submit the compliance report of the order within three days.

 The Accounts Officer /Assistant Accounts Officer, Accounts Branch, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.

6. The Ld. Principal Judge, Family Court, Dwarka, New Delhi.

 Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari Courts, Delhi.

8. The Ld. Officer In-charge, Caretaking Branch, New Delhi District, PHC, New Delhi.

- Dealing Officials, Leave Seat, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
- Dealing Officials, Accounts Branch, Central/ New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.

The Officers/Officials concerned.

12. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi.

13.Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

DISTRICT & SESSIONS JUDGE (HQs)